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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.378/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Diamond infotech Pvt Ltd-Vs-Garodia Automobiles Pvt Ltd & Ors.	
Under Section		213 B)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

125. SUCCHARITA ROY Petitioner

Shay
17.11.2017

ORDER

Ld. Counsel for the petitioner is present.

List on 04/01/2018.

SD

(Jinan K.R.)
Member (J)

SD

(Vijai Pratap Singh)
Member (J)